

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 4244 OF 2006

DINESH KUMAR

Appellant (s)

VERSUS

YUSUF ALI

Respondent(s)

(With appln(s) for exemption from filing O.T. and office report )

Date: 18/05/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
(VACATION BENCH)

For Appellant(s)

Mr. Manish Vashisht, Adv.  
Mr. Sameer Vashisht, adv.  
Mr. Sanjay Saini, Adv.  
Mr. Aashita Yadav, Adv.  
Mr. Ashok Mathur, Adv.  
Mr. S.K. Verma, Adv.

For Respondent(s)

Mr. A.K. Chitale, Sr.adv.  
Mr. Niraj Sharma, Adv.  
Mr. Sumit Kumar Sharma, Adv.  
Mr. Vikrant Singh Bais, Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the parties.  
Hearing concluded.  
Judgment reserved.

(Sukhbir Paul Kaur)  
Court Master

(Indu Satiya)  
Court Master

BOOKS REFERRED :

- (1998) 6 SCC 683
- (1998) 6 SCC 748 (Para 7)
- (1974) 2 SCC 365 (Paragraphs 9 to 12)
- (2009)10 SCC 223 (Paras 55 & 57)
- (2000) 6 SCC 120 (Para 11 at pg 126)
- (2001) 4 SCC 262 (para 34 at pg 278)
- (2007) 5 SCC 669 (para 13 at 674)